

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/10	IA 133/17 in TP 22/16	For hearing	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARJUN NA 8050324024	PETITIONER	N Arjun.
2.	Uday Shankar Associates 9995946883	Petitioner	<u>Uday</u>

Counsel for petitioner is present. Counsel for respondents is also present.

IA No.133/2017 is taken up today. We have heard the counsel for respondents . He undertakes to file written submissions and the counsel for petitioner also undertakes to file written submissions.

List it 11.12.2017.


MEMBER (J)


MEMBER (T)